

in the Rajya Sabha on the 25th July, 1983 regarding parallel postal services and state:

(a) the names of the agencies against which cases have been registered for violation of Section 4 of the Indian Post Offices Act during the last three years, year-wise;

(b) what action Government have taken so far in each cases; and

(c) whether in view of such activities Government propose to amend the Act to plug the loopholes?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): (a) and (b) The case against one firm in Ahmedabad which was registered in 1981-82 was tried by the court of law and two partners of the firm were fined Rs. 105/- each. In respect of a case registered at New Delhi in 1982-83 against another firm, the case was tried in the court and the accused was discharged. The year wise number of cases under trial in the court of law and under police investigation is as under:

Year	Under trial in court	Under Police investigations
1981-82 . . .	4	3
1982-83 . . .	NIL	2
1983-84 . . .	4	4

(c) Yes, Sir.

Shortage of Molasses

693. SHRI DIPEN GHOSH:

SHRIMATI KANAK
MUKHERJEE;
SHRIMATI ILA
BHATTACHARYA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) what is the estimated production of molasses in the country for this year;

(b) what is its estimated demand in the country by the industrial consumers of alcohol for this year State-wise; and

(c) what are the details of the steps taken by Government to cover the gap, if any between the demand and production of molasses?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. C. RATH):

(a) As per present estimates, the production of molasses for the current alcohol year 1983-84 (Dec. 83—Nov. 84) is expected to be about 24 lakh tonnes.

(b) and (c) The requirement of molasses for meeting the demand of alcohol by Industrial Consumers in the country during alcohol year 1983-84 is anticipated to be about 17.185 lakh tonnes as per the details in the statement annexed.

As against this, as per present estimate, the total availability of molasses in 1983-84 is about 32 lakh tonnes, including carry over stocks from the previous years.

Statement

State-wise, likely Requirement of molasses to meet projected demand of Alcohol for Industrial purposes

Name of the State	Alcohol (in lakh litres)	Equivalent Molasses (in lakh tonnes)
1. Uttar Pradesh	550.00	2.500
2. Bihar	90.00	0.409
3. Haryana	12.00	0.054
4. Punjab	15.40	0.070
5. Assam	4.00	0.018
6. Orissa	5.00	0.022
7. West Bengal	550.00	2.500
8. Madhya Pradesh	20.00	0.090
9. Rajasthan	13.20	0.060
10. Maharashtra	1088.69	4.948
11. Gujarat	469.58	2.134
12. Andhra Pradesh	457.00	2.077
13. Tamil Nadu	272.00	1.236
14. Karnataka	154.00	0.700
15. Kerala	6.00	0.027
16. Himachal Pradesh	2.25	0.010
17. Meghalaya	0.50	0.003
18. Tripura	0.45	0.002
19. Sikkim	5.00	0.022
20. Delhi	9.50	0.043
21. Pondicherry	1.80	0.008
22. Goa, Daman and Diu	51.00	0.231
23. Chandigarh	2.75	0.012
24. Dadra and Nagar Haveli	2.00	0.009
TOTAL:	3782.12	17.185